

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No.1501
TO BE ANSWERED ON 01.01.2018

Destruction of wild life habitats due to mining activities

1501. DR. VIKAS MAHATME:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether wild life habitats are being destroyed due to mining activities in the country;
- (b) if so, the details thereof along with the existing laws to compensate the loss of forests and wild animal habitats as a result thereof;
- (c) whether the mining companies are not complying with the laws framed for the purpose; and
- (d) if so, the details thereof and the action taken by Government against the erring companies, company-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) & (b) The Standing Committee of National Board for Wildlife considers the mining proposals falling inside the Protected Areas and within eco-sensitive zone of the Protected Areas in accordance with the Wild Life (Protection) Act, 1972 subject to the conditions and mitigation measures imposed by the State Chief Wildlife Warden during the appraisal.
- (c) & (d) The Chief Wildlife Wardens of concerned States have the responsibility of preventing illegal mining activities in the Protected Areas across the country.
